

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1957
ANSWERED ON:05.12.2012
SHORTAGE OF IAS AND IPS OFFICERS
Raghavan Shri M. K.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the existing total strength of IAS and IPS officers in the country, State-wise and the pooled figure at the centre;
- (b) whether there is any shortage of officers in these two cadres;
- (c) if so, the details thereof including the level at which there is shortage;
- (d) the measures being taken to fill up these posts including promotion from the State services;
- (e) whether the Government proposes to consider inducting CSS officers into IAS as is being done from the State service; and
- (f) if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) , (b) & (c): The details of the existing Total Authorized Strength (TAS) in the country state-wise, Central Deputation Reserve (CDR), the number of officers in position and the shortage of officers in Indian Administrative Service (IAS) and Indian Police Service (IPS) are at Annexure-I and II respectively. Shortage at various level in IAS and IPS is not centrally maintained.

(d): The Government has increased annual intake of IAS and IPS officers under Direct Recruit Quota. Further, a third mode of recruitment, namely the Limited Competitive Examination has been introduced for recruitment into IPS. In promotion quota prompt actions have been taken for holding of Selection Committee Meeting for appointment by promotion/selection of State Service officers to IAS and IPS.

(e) & (f): No, Madam. IAS (Appointment by Promotions) Regulations, 1955 and IAS (Appointment by Selection) Regulations, 1997 which govern the subject provide for consideration of the State Civil Service Officers/ Non State Civil Service Officers only for induction into IAS.